

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PALWAL.

OFFICE ORDER:

In compliance of the directions issued by the Hon'ble High Court of Punjab and Haryana, Chandighr vide letter Nos.41/RG/Spl./Misc., dated 06.10.2010, 42/RG/Spl./Misc., dated 9.10.2020 and 46/RG/Spl./Misc., dated 08.01.2021 and in suppression to this office order bearing Endst.No. 5232, dated 04.01.2021, the functioning of all Judicial Courts of this Sessions Division shall commence and all the Judicial Officers will hold their respective courts physically from 11.01.2021 onwards daily and take up all category of cases for hearing. The Judicial Officers shall strictly adhere to the SOPs for prevention of spread of COVID-19 issued by the Hon'ble Supreme Court of India, Hon'ble High Court, Govt. of India and Govt. of Haryana, from time to time.

All the Judicial Officers shall send daily report regarding number of cases listed before each Court, gist of work done and disposal thereof, on each day to this office upto 4.00 P.M., positively.

All the supporting staff posted in this Sessions Division shall also attend their duty daily from 11.01.2021.

Note: The Chief Judicial Magistrate, Palwal shall prepare afresh roster of the Judicial Magistrate to perform as Duty Magistrate from 11th January, 2021 onwards.


District & Sessions Judge,
Palwal.


Endst.No. 180 / Dated 10-1-2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble Punjab and High Court, Chandigarh, w.r.t. letter No.46/RG/Spl.Misc., dated 08.01.2021, for information, please.
2. All the Judicial Officers posted in Palwal Sessions Division including Principal Judge, Family Court, Palwal and CJM-cum-Secretary, DLSA, Palwal, for information and necessary compliance and also to communicate this order amongst all concerned official(s) of their court/office.

3. The Deputy Commissioner, Palwal.
4. The Superintendent of Police, Palwal.
5. The Civil Surgeon, Palwal.
6. The District Attorney, Palwal.
7. The Superintendents, District Jail, Palwal and Faridabad.
8. The President, Bar Associations, Palwal, Hodal and Hathin.
9. All the Branches of this office/In-charge of Filing Section and staff attached with the Weeding Section.

A copy of this order be displayed on Notice Board and be also uploaded on website of this office.


District & Sessions Judge,
Palwal.